

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 38  
CA No. 1186/2019  
And  
CP No. 95/Chd/Pb/2019  
Under Sections 241-244 of the  
Companies Act, 2013 read with Rule  
11 of NCLT Rules, 2016**

**In the matter of:-**

Idma Laboratories Ltd. & another

...Petitioners

Vs.

Punjab Agri Food Parks Ltd. & others

....Respondents

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence, adjourned to 15.11.2022.

Sd/-  
Court Officer

September, 28, 2022  
SD